

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 1 | BLAPL/0001920/2020 | RAJKISHORE SUNDARAY @ GUTU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | KHURDA MODEL /50 /2020 () // |
| 2 | BLAPL/0001921/2020 | RAJA @ DEEPAK NAYAK VS STATE OF ODISHA | SRINIVAS MOHANTY VS | RANPUR /170 /2019 () // |
| 3 | BLAPL/0001922/2020 | KANHU DAS VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | SAHID NAGAR P.S. /47 /2020 () // |
| 4 | BLAPL/0001923/2020 | SANJAY BEJ VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | MANCHESWAR P.S. /56 /2020 () // |
| 5 | BLAPL/0001924/2020 | BHASKAR NAYAK VS STATE OF ODISHA | DEBASIS SARANGI VS | POLASARA PS /134 /2019 () // |
| 6 | BLAPL/0001925/2020 | SK.KUDRAT VS STATE OF ODISHA | DEEPAK KUMAR SAHOO VS | KENDRAPARA /189 /2019 () // |
| 7 | BLAPL/0001926/2020 | SK.KHYUM @ MD. KAYUM @ CHHOTU VS STATE OF ODISHA | RAKESH KUMAR DAS VS | THELKOLOI PS /01 /2020 () // |
| 8 | BLAPL/0001927/2020 | GOPABANDHU BAIGA VS STATE OF ODISHA | JAGABANDHU SAHU VS | AMBABHONA /22 /2020 () // |
| 9 | BLAPL/0001928/2020 | SATYJIT NATH @ MITU VS STATE OF ODISHA | RAMAKRISHNA NAYAK VS | JAGATPUR /05 /2020 () // |
| 10 | BLAPL/0001929/2020 | BHADAR HARIJAN @ BADAR HARIJAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PAPADAHANDI /171 /2019 () // |
| 11 | BLAPL/0001930/2020 | SIMANCHAL PRADHAN VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | TARASINGI /160 /2019 () // |

ORISSA HIGH COURT

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|----|--------------------|--|-------------------------------|---|
| 12 | BLAPL/0001931/2020 | KARTIKA MAJHI VS STATE OF ODISHA | SANTOSH KUMAR SAMANTRAY VS | AINTHAPALI /407 /2019 () // |
| 13 | BLAPL/0001932/2020 | SK.MAHIDUL @ LADEN VS STATE OF ODISHA | PRAFULLA KUMAR KHATEI VS | BALIANTA P.S. /34 /2020 () // |
| 14 | BLAPL/0001933/2020 | SK. AZBAHAR @ RAJU VS STATE OF ODISHA | PRAFULLA KUMAR KHATEI VS | BALIANTA P.S. /34 /2020 () // |
| 15 | BLAPL/0001934/2020 | DIPU @ DEEPAK PRADHAN VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | CHANDANPUR /70 /2018 () // |
| 16 | BLAPL/0001935/2020 | AMIT KUMAR DASH @ AMIT DASH VS STATE OF ODISHA | B.B.ROUTRAY VS | AMBABHONA /96 /2019 () // |
| 17 | BLAPL/0001936/2020 | PRASANTA NANDA VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | SAINTALA /07 /2019 () // |
| 18 | BLAPL/0001937/2020 | CHINTA NIRIKI VS STATE OF ODISHA | BASUDEV MISHRA VS | MACHHKUND /78 /2019 () // |
| 19 | BLAPL/0001938/2020 | TRINATH HARIJAN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | KHATIGUDA /02 /2019 () // |
| 20 | BLAPL/0001939/2020 | JAKHEY DUMBAI VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | JHARSUGUDA /842 /2019 () // |
| 21 | BLAPL/0001940/2020 | ANSHU @ ASHOK SWAIN VS STATE OF ODISHA | S.ROUT VS | NIALI /265 /2018 () // |
| 22 | BLAPL/0001941/2020 | SOUMYAKANTA MOHANTY VS STATE OF ODISHA | RAJEET ROY VS | S.P.(CID-CRL),CUTTACK /08 /2019 () // |
| 23 | BLAPL/0001942/2020 | TANU @ TANMAY BHUYAN @ TANMAY KUMAR BHUNIAN | ABHINAV | SPL.TASK FORCE /9 /2020 |

ORISSA HIGH COURT

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| | | VS | VS | () |
| 24 | BLAPL/0001943/2020 | STATE OF ODISHA SAMEER RRANDHAWA | AMARESH CHANDRA SAMAL | // JEYPORE TOWN /116 /2019 |
| | | VS | VS | () |
| 25 | BLAPL/0001944/2020 | STATE OF ODISHA SUKANTA PRADHAN | PRONOY MOHANTY | // SAHID NAGAR P.S. /54 /2020 |
| | | VS | VS | () |
| 26 | BLAPL/0001945/2020 | STATE OF ODISHA KATHIA @ BISIKESHAN MANIK | SIDDHARTHA SAMAL | // KAPTIPADA /86 /2019 |
| | | VS | VS | () |
| 27 | BLAPL/0001946/2020 | STATE OF ODISHA RAJU SINGH | AMULYA RATNA PANDA | // SAHADEV KHUNTA /257 /2018 |
| | | VS | VS | () |
| 28 | BLAPL/0001947/2020 | STATE OF ODISHA G.KRUTIBASH PATRA | ANIRUDHA DAS | // SUNABEDA /18 /2020 |
| | | VS | VS | () |
| 29 | BLAPL/0001948/2020 | STATE OF ODISHA BHAVYESH PATEL @ BHAVYESH KUMAR JIVAN | RASMITA DAS | // NAWAPARA /13 /2020 |
| | | VS | VS | () |
| 30 | BLAPL/0001949/2020 | STATE OF ODISHA MANISH SINGH | B.R.TRIPATHY | // MAHILA PS SAMBALPUR /2 /2020 |
| | | VS | VS | () |
| 31 | BLAPL/0001950/2020 | STATE OF ODISHA RAMESH SAHU | RASMITA DAS | // NAWAPARA /13 /2020 |
| | | VS | VS | () |
| 32 | BLAPL/0001951/2020 | STATE OF ODISHA SUMANTA BUDEK | PRASANTA KUMAR ROUSTRAY | // barpalli /282 /2018 |
| | | VS | VS | () |
| 33 | BLAPL/0001952/2020 | STATE OF ODISHA MAYADHARA PURTY | BIDYUTLATA MOHANTY | // CHOUDWAR /303 /2018 |
| | | VS | VS | () |
| 34 | BLAPL/0001953/2020 | STATE OF ODISHA FAIZ RAHMAN | B.K.ROUSTRAY | // DHENKANAL SADAR /539 /2018 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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| 35 | BLAPL/0001954/2020 | STATE OF ODISHA SUMIT KUMAR VS | RASMITA DAS VS | // NAWAPARA /13 /2020 () |
| 36 | CMAPL/0000152/2020 | STATE OF ODISHA SARBESWAR NISHANK VS | BANAMBAR PANDA VS | // // () |
| 37 | CMAPL/0000153/2020 | THE STATE BANK OF INDIA PRAFULLA BEHERA VS | ADV. VS | // // () |
| 38 | CMAPL/0000154/2020 | COMMISSIONER CONSOLIDATION ODISHA,BBSR JEMA TAREI VS | adv VS | // // () |
| 39 | CMAPL/0000155/2020 | STATE OF ODISHA SANTANU KUMAR CHAND VS | ADV. VS | // // () |
| 40 | CMAPL/0000156/2020 | DISTRICT JUDGE,KHURDA,BBSR NARENDRA KUMAR DAS VS | ADV VS | // // () |
| 41 | CMAPL/0000157/2020 | COMMISSIONER OF ENDOWMENT, ODISH MUSI NAYAK VS | ADV. VS | // // () |
| 42 | CMP/0000231/2020 | ABICHARI NAYAK GOVINDA SAHU VS | SOUBHAGYA KUMAR DASH VS | // // CIVIL JUDGE (SD),BOLANGIR(Balangir) |
| 43 | CMP/0000232/2020 | RABINDRA SAHOO PADMABATI SAHOO VS | MR.JAGABANDHU SAHU, S.PANDA A.C.MOHAPATRA VS | IA/0000008/2019 // () |
| 44 | CMP/0000233/2020 | RENUBALA DAS SAKUNTALA DAS VS | SOUBHAGYA S.DAS VS | // // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) |
| 45 | CMP/0000234/2020 | ASHOK KUMAR DAS KORESN BIBI VS TAIMUM BIBI | M/S.A.K.SARANGI VS | CMA/0000333/2020 // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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|-----------|--------------------|--|---------------------------------|--|
| 46 | CMP/0000235/2020 | JAGABANDHU BEHERA VS SRI SRI LORD LINGARAJ MAHAPRABHU BBSR | S.S.JENA VS | // 0 // |
| 47 | CMP/0000236/2020 | NARENDRA SAHANI VS SRI SRI LORD LINGARAJ MAHAPRABHU BBSR | S.S.JENA VS | // 0 // |
| 48 | CMP/0000237/2020 | PARTHABI SAHU VS STATE OF ODISHA | MANAS CHAND VS | // 0 // |
| 49 | CMP/0000238/2020 | NITYANANDA BARIK VS TUNIA BARIK | NETRANANDA BISWAL VS | // 0 // |
| 50 | CONTC/0000901/2020 | SADHU SARAN GUPTA VS PRAMOD KUMAR BEHERA | ADV VS | // 0 // |
| 51 | CONTC/0000902/2020 | MAHADEV GURU VS JOTRIMAYA RATH | ADV VS | // 0 // |
| 52 | CONTC/0000903/2020 | DR.SATYA PRAKASH DASH VS SASWAT MISHRA | ADV VS | // 0 // |
| 53 | CONTC/0000904/2020 | MAHENDRA PATTNAIK VS SURENDRA KUMAR | ADV VS | // 0 // |
| 54 | CONTC/0000905/2020 | PATITAPABAN ROUSTRAY VS PRAVASH BEHURA | ADV VS | // 0 // |
| 55 | CONTC/0000906/2020 | KANHU CHARAN MISHRA VS BANDANA MAHAPATRA | SATYARANJAN MOHAPATRA VS | // 0 // |
| 56 | CONTC/0000907/2020 | DR.DEBENDRA KUMAR DASH VS NIKUNJA BIHARI DHALA | ADV VS | // 0 // |
| 57 | CONTC/0000908/2020 | M/S.SREE METALIKS LTD. | ADV | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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|----|--------------------|------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | B.N.SUKLA | | // |
| 58 | CONTC/0000909/2020 | KAILASH CHANDRA PRADHAN | ADV | // |
| | | VS | VS | 0 |
| | | PRATIMA MANJARI DAS | | // |
| 59 | CONTC/0000910/2020 | PRAMOD KUMAR DASH | ADV | // |
| | | VS | VS | 0 |
| | | RANJANA CHOPRA | | // |
| 60 | CONTC/0000911/2020 | GAGAN BIHARI BAL | ADV | // |
| | | VS | VS | 0 |
| | | JANMEJAYA SETHI | | // |
| 61 | CONTC/0000912/2020 | M/S TRL KROSAKI REFRACTORIES LTD., | ADV | // |
| | | VS | VS | 0 |
| | | BIMBADHAR SETHI | | // |
| 62 | CONTC/0000913/2020 | RAMA CHANDRA NAYAK | BIKRAM SENAPATI | // |
| | | VS | VS | 0 |
| | | MARRY JOHN BAGE | | // |
| 63 | CONTR/0000021/2020 | DILLIP TARAI | ADV. | / /0 |
| | | VS | VS | 0 |
| | | PRAVASH SAHU | | // |
| 64 | CRLMA/0000065/2020 | UDAYANATH NAYAK | SMRUTI RANJAN PATI | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 65 | CRLMA/0000066/2020 | SOUMENDRA KUMAR DASH | ADV. | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 66 | CRLMC/0000704/2020 | GOBINDA BEHERA@GHOCHU@CHHOTU | ABHAYA KUMAR PARIDA | KANTABANJI /151 /2017 |
| | | VS | VS | SPECIAL JUDGE,BALANGIR(Balangir) |
| | | STATE OF ODISHA | | Spl/0000121/2017 |
| 67 | CRLMC/0000705/2020 | MANORANJAN DAS | RAJESH KUMAR MAHAPATRA | / /0 |
| | | VS | VS | J.M.F.C.,ANGUL(Anugul *) |
| | | STATE OF ODISHA | | ICC/0000122/2013 |
| 68 | CRLMC/0000706/2020 | MANORANJAN DAS | RAJESH KUMAR MAHAPATRA | / /0 |
| | | VS | VS | J.M.F.C.,ANGUL(Anugul *) |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|----|--------------------|---|-------------------------------|-----------------------------------|
| 69 | CRLMC/0000707/2020 | STATE OF ODISHA BINAY MOHAPATRA VS STA | P.K.SAHOO VS | ICC/0000124/2013 / /0 () |
| 70 | CRLMC/0000708/2020 | DEEPAK GOCCHAYAT VS STATE OF ODISHA | DEBASHIS MITRA VS | / /0 () |
| 71 | CRLMC/0000709/2020 | MANOJ KUMAR PRADHAN@KUNA VS STATE OF ODISHA | S.S.RAY(2) VS | ASKA /108 /2012 () |
| 72 | CRLMC/0000710/2020 | MANOJ KUMAR PRADHAN@KUNA VS STATE OF ODISHA | S.S.RAY 2 VS | DHARAKOT PS /21 /2012 () |
| 73 | CRLMC/0000711/2020 | AJAYA KUMAR NAYAK@AJAYA NAYAK VS STATE OF ODISHA | SOURA CHANDRA MOHAPATRA VS | KHURDA P.S. /115 /2015 () |
| 74 | CRLMC/0000712/2020 | BINA@BINOD PATRA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | BALANGA /17 /2008 () |
| 75 | CRLMC/0000713/2020 | GOURAV KUMAR SINGH VS STATE OF ODISHA | SIDHARTHA DAS VS | SUNDARGARH TOWN /61 /2019 () |
| 76 | CRLMC/0000714/2020 | HASTINA KABI VS STATE OF ODISHA | SATYA RANJAN MULIA VS | DHENKANAL SADAR /210 /2005 () |
| 77 | CRLMC/0000715/2020 | PRAMIAL GOPAL VS STATE OF ODISHA | TUKUNA KU.MISHRA VS | DHARAMGARH /133 /2012 () |
| 78 | CRLMC/0000716/2020 | BALLI@SURESH CHANDRA BARIKI@BARIDI MANAS CHAND VS STATE OF ODISHA | VS | BANAPUR P.S. /137 /2015 () |
| 79 | CRLMC/0000717/2020 | DAYANIDHI NAYAK VS STATE OF ODISHA | GIRIDHARI SINGH VS | BASUDEVPUR /22 /2020 () |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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|----|--------------------|---|------------------------------|---|
| 80 | CRLMC/0000718/2020 | SONALI KANUNGO VS STATE OF ODISHA | H.N.TRIPATHY VS | KUMBHARAPARA /10 /2011 () // |
| 81 | CRLMC/0000719/2020 | UMA MIRDHA VS STATE OF ODISHA | GURU PRASAD PATNAIK VS | KUCHINDA /262 /2019 () // |
| 82 | CRLMC/0000720/2020 | ANUA@ANIRUDHA ROUT VS STATE OF ODISHA | BIBHUTI B.SATPATHY VS | NIALI /10 /1993 () // |
| 83 | CRLMP/0000304/2020 | CHAIRMAN, BISWA VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | / /0 () // |
| 84 | CRLMP/0000305/2020 | CHAIRMAN, BISWA VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | / /0 () // |
| 85 | CRLMP/0000306/2020 | CHAIRMAN, BISWA VS STATE OF ORISSA | ASHIS KUMAR MISHRA VS | / /0 () // |
| 86 | CRLMP/0000307/2020 | SABITA BEHERA VS S.P, PURI | NIRANJAN LENKA VS | / /0 () // |
| 87 | CRLMP/0000308/2020 | LAXMI BEHERA VS S.P, PURI | NIRANJAN LENKA VS | / /0 () // |
| 88 | CRLMP/0000309/2020 | ASIT KU. MOHAPATRA VS SASMITA MALLICK | SAMARENDRA BAHADUR VS | / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000172/2017 |
| 89 | FAO/0000256/2020 | LEGAL MANAGER, M/S. MAGMA HDI G.I.CO.LTD. VS BIR @ BIRBAR PRADHAN | CHC.SAMANTARAY VS | // () // |
| 90 | FAO/0000257/2020 | STATE OF ODISHA VS KANCHANBALA SAMAL | A.G.A. VS | // () // |
| 91 | MACA/0000149/2020 | DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. OF INDIA AND ASSOCIATES | RANJIB SINGHA AND ASSOCIATES | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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|-----|---------------------|--|-------------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | KUNTALA DEHURI | | // |
| 92 | MACA/0000150/2020 | M/S. NATIONAL INSURANCE CO. LTD. | MAHITOSH SINHA AND ASSOCIATES | // |
| | | VS | VS | 0 |
| | | BRUNDABATI PATRA | | // |
| 93 | MACA/0000151/2020 | M/S. NATIONAL INSURANCE CO. LTD. | MAHITOSH SINHA AND ASSOCIATES | // |
| | | VS | VS | 0 |
| | | SHANTI SOREN | | // |
| 94 | RFA/0000001/2020 | PRATAP KU.PATTNAIK | SATYABADI MANTRI | // |
| | | VS | VS | 0 |
| | | REETANJALI DAS | | // |
| 95 | RSA/0000079/2020 | MUKUNDA KUMAR RAY | S.K.PADHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 96 | RVWPET/0000151/2020 | EDITOR,REDESIGNATED EXECUTIVE EDITORM/S.SANJAYA KUMAR MISHRA | | // |
| | | VS | VS | 0 |
| | | ADWAITA PRASAD BISWAL | | // |
| 97 | TRP(C)/0000075/2020 | PRIYANKA BEHERA | JANJMEJAY DAS | // |
| | | VS | VS | 0 |
| | | AJIT BEHERA | | // |
| 98 | TRPCRL/0000029/2020 | BABI PRABHA AGARWAL | PRASANTA KUMAR SAHOO | BHUBAN /53 /2018 |
| | | VS | VS | J.M.F.C.,BHUBAN(Dhenkanal) |
| | | STATE OF ODISHA | | GR/0000052/2018 |
| 99 | WA/0000149/2020 | BRANCH MANAGER, STATE BANK OF INDIA | PRADIPTA KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 100 | WA/0000150/2020 | ODISHA STATE AGRICULTURAL MARKETING BOARD | HESTARIPATHY 1 | // |
| | | VS | VS | 0 |
| | | MAYADHAR PRADHAN | | // |
| 101 | WA/0000151/2020 | ODISHA STATE AGRICULTURAL MARKETING BOARD | HESTARIPATHY (1) | // |
| | | VS | VS | 0 |
| | | PARIKHITA KALSA | | // |
| 102 | WA/0000152/2020 | STATE OF ODISHA | A.G.A. | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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|-----|--------------------|--|----------------------------|-----------------------------------|
| 103 | WA/0000153/2020 | MANINDRA KUMAR NAYAK STATE OF ODISHA VS | A.S.C. VS | // // 0 |
| 104 | WA/0000154/2020 | KISHORE KU.MOHAPATRA SUMITRA SAHOO VS | S.K.NAYAK 2 VS | // // 0 |
| 105 | WP(C)/0007733/2020 | SUJATA SAHOO LAXMIDHAR MOHAPATRA VS | SUSANTA KUMAR DASH VS | // // 0 |
| 106 | WP(C)/0007734/2020 | STATE OF ODISHA PRATAP CHANDRA BARIK VS | SUSANTA KUMAR DASH VS | // // 0 |
| 107 | WP(C)/0007735/2020 | STATE OF ODISHA KAILASH CHANDRA SWAIN VS | SUSANTA KUMAR DASH VS | // // 0 |
| 108 | WP(C)/0007736/2020 | STATE OF ODISHA DR.MANORANJAN SATAPATHY VS | M/S.SOUMYA MISHRA VS | // // 0 |
| 109 | WP(C)/0007737/2020 | STATE OF ODISHA HEMANT KUMAR MOHAPATRA VS | SUSANTA KUMAR DASH VS | // // 0 |
| 110 | WP(C)/0007738/2020 | STATE OF ODISHA GYANA RANJAN SENAPATI VS | ASIT KUMAR DASH VS | // // 0 |
| 111 | WP(C)/0007739/2020 | STATE OF ODISHA JITENDRA KUMAR PARIDA VS | GOURI MOHAN RATH VS | // // 0 |
| 112 | WP(C)/0007740/2020 | STATE OF ODISHA JITENDRA KUMAR PARIDA VS | M/S.GOURI MOHAN RATH VS | // // 0 |
| 113 | WP(C)/0007741/2020 | STATE OF ODISHA JAYARAM SAHU VS | SUSANTA KUMAR DASH VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

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| 114 | WP(C)/0007742/2020 | JITENDRA KUMAR PARIDA VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 115 | WP(C)/0007743/2020 | PABITRA MOHAN PATNAIK VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 116 | WP(C)/0007744/2020 | JITENDRA KUMAR PARIDA VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 117 | WP(C)/0007745/2020 | JITENDRA KUMAR PARIDA VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 118 | WP(C)/0007746/2020 | ABHIMANYU NAYAK VS STATE OF ORISSA | SUSANTA KUMAR DASH VS | // 0 // |
| 119 | WP(C)/0007747/2020 | JITENDRA KUMAR PARIDA VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 120 | WP(C)/0007748/2020 | SUBAS CHANDRA DAS VS STATE OF ORISSA | SUSANTA KUMAR DASH VS | // 0 // |
| 121 | WP(C)/0007749/2020 | JITENDRA KUMAR PARIDA VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 122 | WP(C)/0007750/2020 | JOGENDRA NATH BARIK VS STATE OF ORISSA | SUSANTA KUMAR DASH VS | // 0 // |
| 123 | WP(C)/0007751/2020 | ASHOK KUMAR DAS VS STATE OF ORISSA | SUSANTA KUMAR DASH VS | // 0 // |
| 124 | WP(C)/0007752/2020 | GYANA RANJAN SENAPATI VS STATE OF ODISHA | GOURI MOHAN RATH VS | // 0 // |
| 125 | WP(C)/0007753/2020 | DHANESWAR SWAIN | SUSANTA KUMAR DASH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

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| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 126 | WP(C)/0007754/2020 | TUKI DALAI | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 127 | WP(C)/0007755/2020 | POOJA DAS | SATYABRATA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 128 | WP(C)/0007756/2020 | DHARMAJIT DEY | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 129 | WP(C)/0007757/2020 | MEENA KUMARI SAHOO | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 130 | WP(C)/0007758/2020 | GYANA RANJAN SENAPATI | M/S.ASIT KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 131 | WP(C)/0007759/2020 | GYANA RANJAN SENAPATI | M/S.ASIT KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 132 | WP(C)/0007760/2020 | PRATIMA DASH | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 133 | WP(C)/0007761/2020 | GYANA RANJAN SENAPATI | M/S.ASIT KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 134 | WP(C)/0007762/2020 | PRABHAT CHANDSRA PRADHAN | M/S.ULLASH CH.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 135 | WP(C)/0007763/2020 | PRAVAT KUMAR MOHANTY | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 136 | WP(C)/0007764/2020 | PADMA LOCHAN BEHERA | M/S.B.S.DASPARIDA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 137 | WP(C)/0007765/2020 | STATE OF ODISHA PRATAP CHANDRA TRIPATHY VS | SUSANTA KUMAR DASH VS | // // 0 |
| 138 | WP(C)/0007766/2020 | STATE OF ORISSA KARUNAKAR JENA VS | BIJAY KUMAR MOHANTY VS | // // 0 |
| 139 | WP(C)/0007767/2020 | STATE OF ODISHA RAMESH CHANDRA SAHOO VS | M/S.SMITA RANJAN PATNAIK VS | // // 0 |
| 140 | WP(C)/0007768/2020 | STATE OF ODISHA BALAKRUSHNA BHOLA VS | SAMIR KUMAR MISHRA VS | // // 0 |
| 141 | WP(C)/0007769/2020 | STATE OF ODISHA ASHOK KUMAR SAHOO VS | SIDHESWAR MALLIK VS | // // 0 |
| 142 | WP(C)/0007770/2020 | STATE OF ODISHA HARIHAR SAHU VS | RANJIT MOHANTY VS | // // 0 |
| 143 | WP(C)/0007771/2020 | STATE OF ODISHA KESHAB CHANDRA SWAIN VS | RANJIT MOHANTY VS | // // 0 |
| 144 | WP(C)/0007772/2020 | STATE OF ODISHA PRAHALLAD MOHAPATRA VS | RANJIT MOHANTY VS | // // 0 |
| 145 | WP(C)/0007773/2020 | STATE OF ODISHA SURA LENKA VS | RANJIT MOHANTY VS | // // 0 |
| 146 | WP(C)/0007774/2020 | STATE OF ODISHA SRICHARAN SAHOO VS | RANJIT MOHANTY VS | // // 0 |
| 147 | WP(C)/0007775/2020 | STATE OF ODISHA PRAKASH CHANDRA BISOI VS DEPUTY REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL | SUBRATA MISHRA VS | // // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 148 | WP(C)/0007776/2020 | PRAKASH CHANDRA BISOI VS DEPUTY REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL | SUBRATA MISHRA VS | // 0 // |
| 149 | WP(C)/0007777/2020 | BIGHNARAJ MISHRA VS STATE OF ODISHA | S.K.SAMAL VS | // 0 // |
| 150 | WP(C)/0007778/2020 | M/S.SHREE GURU HANDLOOM FABRICS VS THE CHIEF MANAGER CUM AUTHORISED OFFICER | SRIKANTA MAHUNTA VS | // 0 // |
| 151 | WP(C)/0007779/2020 | TAPOI SWAIN VS STATE OF ODISHA | SRIKANTA MAHUNTA VS | // 0 // |
| 152 | WP(C)/0007780/2020 | SOUMYA RANJAN DHAL VS THE SUPERINTENDING ENGINEER | SRIKANTA MAHUNTA VS | // 0 // |
| 153 | WP(C)/0007781/2020 | MAMATA BEHERA VS STATE OF ODISHA | M/S.LINGARAJ SARANGI VS | // 0 // |
| 154 | WP(C)/0007782/2020 | MAMATA BEHERA VS STATE OF ODISHA | LINGARAJ SARANGI VS | // 0 // |
| 155 | WP(C)/0007783/2020 | BISWARANJAN BEHERA VS STATE OF ODISHA | M/S.LINGARAJ SARANGI VS | // 0 // |
| 156 | WP(C)/0007784/2020 | RAMHARI MAJHI @ SOREN VS STATE OF ODISHA | M/S.NIRANJAN LENKA VS | // 0 // |
| 157 | WP(C)/0007785/2020 | BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA | M/S.NIRANJAN LENKA VS | // 0 // |
| 158 | WP(C)/0007786/2020 | AKHILA ROUT VS UNION OF INDIA | GIRISH CHANDRA SAHU VS | // 0 // |
| 159 | WP(C)/0007787/2020 | JHUMPA BEHERA | AJAYA KUMAR PRADHAN | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 160 | WP(C)/0007788/2020 | KRISHAN TARAI | HRUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | WP(C)/0007789/2020 | PINKY PRADHAN | N.N.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0007790/2020 | RAJALAXMI PATI | M/S.K.K.SWAIN | // |
| | | VS | VS | 0 |
| | | GOVERNING BODY OF SUDARSAN MAHAVIDYALAYA | | // |
| 163 | WP(C)/0007791/2020 | STEEL AUTHORITY OF INDIA LTD | JAGANATH PATNAIK | // |
| | | VS | VS | 0 |
| | | REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL | | // |
| 164 | WP(C)/0007792/2020 | TARUNI BAG | M/S. S.K.SINGH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0007793/2020 | PARMESH KUMAR JENA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0007794/2020 | STEEL AUTHORITY OF INIDA LTD. | JAGANATH PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | WP(C)/0007795/2020 | JOGENDRANATH SAHOO | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | WP(C)/0007796/2020 | RABINDRA KUMAR PARIDA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | WP(C)/0007797/2020 | DILLIP KUMAR DASH | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0007798/2020 | BENUDHAR SAMAL | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|--|-----------------------------------|-----------------------------------|
| 171 | WP(C)/0007799/2020 | UNION OF INDIA SANTOSH KUMAR SAHOO VS | R.P.DALAI VS | // // 0 |
| 172 | WP(C)/0007800/2020 | STATE OF ODISHA MUKESH KUMAR BISWAL VS | ASHOK KUMAR ROUT VS | // // 0 |
| 173 | WP(C)/0007801/2020 | UNION OF INDIA JYOTI RANJAN SAMAL VS | ASHOK KUMAR ROUT VS | // // 0 |
| 174 | WP(C)/0007802/2020 | UNION OF INDIA ADITYA DAS VS | M/S.SANTOSH KUMAR SWAIN VS | // // 0 |
| 175 | WP(C)/0007803/2020 | ICICI BANK LTD. SAROJ RANJAN MOHAPATRA VS | M/S.B.S.RAYAGURU VS | // // 0 |
| 176 | WP(C)/0007804/2020 | UNION OF INDIA SUSHANTA KUMAR SETHI VS | SITANSU MOHAN SINGH VS | // // 0 |
| 177 | WP(C)/0007805/2020 | UNION OF INDIA SUBHASHMITA PANDA VS | M/S.NIRANJAN LENKA VS | // // 0 |
| 178 | WP(C)/0007806/2020 | AUTHORIZED OFFICER KULAMANI NAYAK VS | SITANSU MOHAN SINGH VS | // // 0 |
| 179 | WP(C)/0007807/2020 | UNION OF INDIA NARENDSRA KUMAR GUPTA VS | M/S. PRADIPTA KUMAR MOHANTY VS | // // 0 |
| 180 | WP(C)/0007808/2020 | STATE OF ODISHA ALOK KUMAR NAYAK VS | SITANSU MOHAN SINGH VS | // // 0 |
| 181 | WP(C)/0007809/2020 | UNION OF INDIA MAMATA NAYAK @ DEBNATH VS ALOK NAYAK | M/S.S.K.NAYAK 2 VS | // // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 182 | WP(C)/0007810/2020 | PRANGYA PRITISH MISHRA VS LAND ACQUISITION OFFICER AND COMPENSATION AUTHORITY | M/S.J.R.DASH VS | // 0 // |
| 183 | WP(C)/0007811/2020 | SAHADEV JAL VS STATE OF ODISHA | SANTOSH KUMAR SWAIN VS | // 0 // |
| 184 | WP(C)/0007812/2020 | BIRENDRA PRASAD SHAW VS UNION OF INDIA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 185 | WP(C)/0007813/2020 | BISWA PRAKASH MISHRA VS COMMISSIONER REGIONAL PROVIDENT FUND COMMISSIONER | SAMARENDRA PATTANIK VS | // 0 // |
| 186 | WP(C)/0007814/2020 | BASANTA KUMAR SATPATHY VS STATE OF ODISHA | JITENDRA KUMAR DIGAL VS | // 0 // |
| 187 | WP(C)/0007815/2020 | UNION OF INDIA VS AMARESH PATEL | M/S.ANUP KUMAR BOSE VS | // 0 // |
| 188 | WP(C)/0007816/2020 | KARTIK CHANDRA SWAIN VS THE EXECUTIVE ENGINEER, RWD PURI | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 189 | WP(C)/0007817/2020 | M/S.CONFEDERATION OF ODISHA PUBLIC SCHOOLS VS UNION OF INDIA | HANU PABAN PANDA VS | // 0 // |
| 190 | WP(C)/0007818/2020 | SUKUMAR NANDA VS STATE OF ODISHA | M/S.K.K.SWAIN VS | // 0 // |
| 191 | WP(C)/0007819/2020 | M/S MAHAVIR INFRA DEVELOPERS PVT.LTD. VS THE EXECUTIVE ENGINEER, RWD PURI | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 192 | WP(C)/0007820/2020 | AMAYIKA TRIPATHY VS MEMBER BOARD OF REVENUE | M/S.U.C.MISHRA VS | // 0 // |
| 193 | WP(C)/0007821/2020 | M/S P.M.CONTRACTORS PVT.LTD. | KANANBALA ROY CHOUDHURY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| 194 | WP(C)/0007822/2020 | THE EXECUTIVE ENGINEER, RURAL WORKS TRILOCHAN BEHERA | DIVISION,PURI M/S.LALIT SAHU | // // |
| | | VS | VS | 0 |
| 195 | WP(C)/0007823/2020 | STATE OF ODISHA BAURIBANDHU MOHANTA | M/S.LALIT SAHU | // |
| | | VS | VS | 0 |
| 196 | WP(C)/0007824/2020 | STATE OF ODISHA SANTOSH RANA | PURNA CHANDRA MISHRA | // |
| | | VS | VS | 0 |
| 197 | WP(C)/0007825/2020 | STATE OF ODISHA LALITA SAHU | PURNA CHANDRA MISHRA | // |
| | | VS | VS | 0 |
| 198 | WP(C)/0007826/2020 | STATE OF ODISHA JAYARAM SIAL | SASWAT DAS | // |
| | | VS | VS | 0 |
| 199 | WP(C)/0007827/2020 | UNION OF INDIA PARBATI BEHERA | PURNA CHANDRA MISHRA | // |
| | | VS | VS | 0 |
| 200 | WP(C)/0007828/2020 | STATE OF ODISHA ANANDA CHANDRA MOHANTY | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 201 | WP(C)/0007829/2020 | STATE OF ODISHA DAYANANDA SUNDARAY | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 202 | WP(C)/0007830/2020 | CHAIRMAN PARADIP PORT MANAGEMENT COMMITTEE RAMA CHANDRA TUDU | SASWAT DAS | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0007831/2020 | UNION OF INDIA RABINDRA KUMAR BISWAL | KALI PRASANNA MISHRA | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0007832/2020 | STATE OF ODISHA BARUN KUMAR | SASWAT DAS | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|----------------------------------|--|
| 205 | WP(C)/0007833/2020 | UNION OF INDIA KALI PRASANNA MISHRA VS STATE OF ODISHA | MONOMOY BASU VS | // // 0 // |
| 206 | WP(C)/0007834/2020 | KALI PRASANNA MISHRA VS STATE OF ODISHA | MONOMOY BASU VS | // 0 // |
| 207 | WP(C)/0007835/2020 | BAUNA KUMAR MOHANTY VS STATE OF ODISHA | KALI PRASANNA MISHRA VS | // 0 // |
| 208 | WP(C)/0007836/2020 | ABDUL HANNAN MOLLA VS UNION OF INDIA | SASWAT DAS VS | // 0 // |
| 209 | WP(C)/0007837/2020 | GADADHAR PRADHAN VS STATE OF ODISHA | PURNA CHANDRA MISHRA VS | // 0 // |
| 210 | WP(C)/0007838/2020 | NIRANJAN SAHOO VS STATE OF ODISHA | SUJATA JENA VS | // 0 // |
| 211 | WP(C)/0007839/2020 | GOURAHARI NAYAK VS UNION OF INDIA | SASWAT DAS VS | // 0 // |
| 212 | WP(C)/0007840/2020 | SITANSHU KUMAR MISHRA VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | // 0 // |
| 213 | WP(C)/0007841/2020 | M/S.NESTLE INDIA LTD. VS COMMISSIONER OF SALES TAX, ODISHA | ADHIRAJ MOHANTY VS | // 0 // |
| 214 | WP(C)/0007842/2020 | KALANDI GEDI VS UNION OF INDIA | M/S.NIRMAL RANJAN ROURTRAY VS | // 0 // |
| 215 | WP(C)/0007843/2020 | KEDARNATH MOHAPATRA VS STATE OF ODISHA | M/S.MIHIR KUMAR MALLICK VS | // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|------------------------------------|--|
| 216 | WP(C)/0007844/2020 | KAVITA JAIN VS UNION OF INDIA | SITANSU MOHAN SINGH VS | // 0 // |
| 217 | WP(C)/0007845/2020 | BALA CHANDRA MOHAN PATTNAIK VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 218 | WP(C)/0007846/2020 | GYANARANJAN ROUTRAY VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 219 | WP(C)/0007847/2020 | RAJENDRA KUMAR DEHURY VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 220 | WP(C)/0007848/2020 | PREMANDA DHURUA VS STATE OF ODISHA | M/S.PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 221 | WP(C)/0007849/2020 | SUBODH CHANDRA DAS VS STATE OF ODISHA | SUBHENDU KUMAR DAS VS | // 0 // |
| 222 | WP(C)/0007850/2020 | LAKHMU PUJARI @ BHATRA VS STATE OF ODISHA | M/S.MANOJ KUMAR PATI VS | // 0 // |
| 223 | WP(C)/0007851/2020 | OCPL RKS(SOCP) JOINT VENTURE VS MAHANADI COALFIELD LIMITED | M/S.PRABODHA CH.NAYAK VS | // 0 // |
| 224 | WP(C)/0007852/2020 | MINI TRANSPORT OWNERS ASSOCIATION VS STATE OF ODISHA | SAMVIT MOHANTY VS | // 0 // |
| 225 | WP(C)/0007853/2020 | SARAT KUMAR MISHRA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 226 | WP(C)/0007854/2020 | MUKUNDA MAHAPATRA VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 227 | WP(C)/0007855/2020 | MANOJ KUMAR BEHERA | ANJAN KUMAR BISWAL | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0007856/2020 | GOLAP MAHAKUD | M/S.ANUPAM DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | WP(C)/0007857/2020 | BINOD KUMAR KABAT | M/S.ANUPAM DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | WP(C)/0007858/2020 | SUDHANSU RANJAN JENA | ANJAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | WP(C)/0007859/2020 | MUKUNDA MAHAPATRA | M/S.ANUPAM DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | WP(C)/0007860/2020 | SANKARSAN SAHOO | M/S.CHANDAN KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | DR.AKHIL BIHARI OJHA | | // |
| 233 | WP(C)/0007861/2020 | KUMAR PREETAM MAHARAN | SURAJ MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | WP(C)/0007862/2020 | MANOJ KUMAR KISHAN | M/S.CHANDAN KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | GOVERNMENT OF ODISHA | | // |
| 235 | WP(C)/0007863/2020 | KALYANI BARAL | A.K.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 236 | WP(C)/0007864/2020 | SANKARSAN SAHOO | M/S.CHANDAN KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | WP(C)/0007865/2020 | BENUDHAR JEE | M/S.CHANDAN KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | WP(C)/0007866/2020 | SUNANDA DASH | M/S.SANTOSH KUMAR DASH | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 239 | WP(C)/0007867/2020 | REGIONAL MANAGER AND AUTHORIZED OFFICER AMIN DEI VS STATE OF ODISHA | AUROVINDA MOHANTY VS | // // 0 // |
| 240 | WP(C)/0007868/2020 | DUSHASAN SAHU VS STATE OF ODISHA | S.K.BHANJADEO VS | // 0 // |
| 241 | WP(C)/0007869/2020 | UMANATH CHOUDHURY VS STATE OF ODISHA | BIBHUTI BHUSAN NANDA VS | // 0 // |
| 242 | WP(C)/0007870/2020 | SARAT NAIK VS STATE OF ODISHA | M/S.S.K.BHANJADEO VS | // 0 // |
| 243 | WP(C)/0007871/2020 | RATIKANTA BEHERA VS STATE OF ODISHA | UMARANI PANDA VS | // 0 // |
| 244 | WP(C)/0007872/2020 | JYOTIRMAYEE MOHAPATRA VS STATE OF ODISHA | M/S.B.S.PANIGRAHI VS | // 0 // |
| 245 | WP(C)/0007873/2020 | KARUNAKAR DAS VS STATE OF ODISHA | M/S.B.S.PANIGRAHI VS | // 0 // |
| 246 | WP(C)/0007874/2020 | LOCHAN NAYAK VS STATE OF ODISHA | M/S.S.K.BHANJADEO VS | // 0 // |
| 247 | WP(C)/0007875/2020 | BIBHU ADABAR VS STATE OF ODISHA | M/S.S.K.BHANJADEO VS | // 0 // |
| 248 | WP(C)/0007876/2020 | PRABHUDATTA ACHARYA VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL | M/S.BIJAY KUMAR MOHANTY VS | // 0 // |
| 249 | WP(C)/0007877/2020 | SUSANTA KUMAR MALLICK VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL | BIJAY KUMAR MOHANTY VS | // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 250 | WP(C)/0007878/2020 | BASANTA KUMAR BEHERA VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL | M/S. BIJAY KUMAR MOHANTY VS | // 0 // |
| 251 | WP(C)/0007879/2020 | SARAT CHANDSRA MISHRA VS STATE OF ODISHA | M/S.S.PATTANAIAK VS | // 0 // |
| 252 | WP(C)/0007880/2020 | KRUSHNA CHANDRA GOCHHAYAT VS THE TAHASILDAR KUJANG | M/S.SAMARENDRA PATTANAIAK VS | // 0 // |
| 253 | WP(C)/0007881/2020 | BIMAL KISHORE KUANRBABU VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 254 | WP(C)/0007882/2020 | MANDARADHAR DEHURY VS ELECTION OFFICER-CUM-BDO, ANGUL | GOPAL KRUSHNA MOHANTY VS | // 0 // |
| 255 | WP(C)/0007883/2020 | ANANGA KUMAR SAHU VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 256 | WP(C)/0007884/2020 | DHRUBA CHARAN SAHU VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 257 | WP(C)/0007885/2020 | SAPAN KUMAR BARIK VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 258 | WP(C)/0007886/2020 | SURENDRA BEHERA VS STATE OF ODISHA | M/S.ANUPAM DASH VS | // 0 // |
| 259 | WP(C)/0007887/2020 | RAJU SIRKA VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | // 0 // |
| 260 | WP(C)/0007888/2020 | KAMALINI MAHARANA VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION | M/S.S.K.NAYAK-2 VS | // 0 // |
| 261 | WP(C)/0007889/2020 | RAKESH KUMAR NEHRA | RAEKSH KUMAR MALLICK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|---|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | REGIONAL MANAGER, RBI, BBSR | | // |
| 262 | WP(C)/0007890/2020 | GOBARDHAN BAL | M/S.PRADEEP KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0007891/2020 | MANAS RANJAN BARIK | RAMAKANTA PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0007892/2020 | SANKAR RUKMANI COLLEGE OF PHARMACYBIRAJA PRASANNA SATAPATHY | | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 265 | WP(C)/0007893/2020 | DHARASREE MOHANTY | ALEKH CHANDRA MOHANTY | // |
| | | VS | VS | 0 |
| | | COMMISSIONER BMC, BBSR | | // |
| 266 | WP(C)/0007894/2020 | PARADEEP PHARMACY COLLEGE | M/S.BUDHADEV ROUSTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0007895/2020 | SUNITA NAYAK | BIJAYA KUMAR BEHERA 1 | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0007896/2020 | RANJAN KUMAR SAHOO | SATYAJIT MOHAPATRA-2 | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 269 | WP(C)/0007897/2020 | DR.DALI MEHER | SOU MENDRA PATTANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 270 | WP(C)/0007898/2020 | SHRADHANJALI ROUT | M/S.DILLIP RAY | // |
| | | VS | VS | 0 |
| | | CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER | | // |
| 271 | WP(C)/0007899/2020 | BHUBAN BHARASAGARIA @ BHUBANE SAGARIA | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0007900/2020 | KUMAR MAJHI | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 273 | WP(C)/0007901/2020 | STATE OF ODISHA SURENDRA MOHARANA VS | M/S.DILLIP RAY VS | // // () |
| 274 | WP(C)/0007902/2020 | THE STATE OF ODISHA RAGHABA BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 275 | WP(C)/0007903/2020 | STATE OF ODISHA PUNE BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 276 | WP(C)/0007904/2020 | STATE OF ODISHA ANANDA KUMAR NANDA VS | B.S.TRIPATHY (1) VS | // // () |
| 277 | WP(C)/0007905/2020 | STATE OF ODISHA GOBARDHAN NAIK @ BANJARA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 278 | WP(C)/0007906/2020 | STATE OF ODISHA K.MAHESWAR ACHARYA VS | B.S.TRIPATHY (1) VS | // // () |
| 279 | WP(C)/0007907/2020 | STATE OF ODISHA KUMUDINI BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 280 | WP(C)/0007908/2020 | STATE OF ODISHA SRIDHAR PRUSTY VS | RANJIT MOHANTY VS | // // () |
| 281 | WP(C)/0007909/2020 | COLLECTOR KENDRAPARA UMAKANTA BEHERA VS | MOHENDRA KUMAR MOHAPATRO VS | // // () |
| 282 | WP(C)/0007910/2020 | STATE OF ODISHA SIBASANKHAR SWAIN VS | M/S.KRISHNA CHANDRA SAHU VS | // // () |
| 283 | WP(C)/0007911/2020 | STATE OF ODISHA BIRBAL PARUA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 284 | WP(C)/0007912/2020 | BUDDADEV PRADHAN VS STATE OF ODISHA | M/S.KRISHNA CHANDRA SAHU VS | // 0 // |
| 285 | WP(C)/0007913/2020 | KARTIK PATEL VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 286 | WP(C)/0007914/2020 | DAGARE PARABHOI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 287 | WP(C)/0007915/2020 | KSHEERABDHI TANAYA PANDA VS PRINCIPAL SECRETARY TO GOVERNMENT REVENUE AND DISASTER MANAGEMENT DEPT. | M/S.S.K.SAMAL VS | // 0 // |
| 288 | WP(C)/0007916/2020 | GULHAR PARWEEN VS STATE OF ORISSA | D.N.PATTNAIK (1) VS | // 0 // |
| 289 | WP(C)/0007917/2020 | DURGA PRASAD RANA VS STATE OF ODISHA | M/S.ANIL KUMAR DAS VS | // 0 // |
| 290 | WP(C)/0007918/2020 | K.KAILASH CHANDRA VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA | M/S.JAYADEV MISHRA VS | // 0 // |
| 291 | WP(C)/0007919/2020 | KANHU CHARAN BEHERA VS STATE OF ODISHA | M/S.ANIL KUMAR DAS VS | // 0 // |
| 292 | WP(C)/0007920/2020 | M/S.ODYSSEY ADVANCED TELEMATICS SYSTEMS VS THE COMMISSIONER OF COMMERCIAL TAXES | HEMANBALA ROY CHOUDHURY VS | // 0 // |
| 293 | WP(C)/0007921/2020 | PURNA CHANDRA BEHERA VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 294 | WP(C)/0007922/2020 | MONTU KUMAR MAHANTA VS DIRECTOR GENERAL, C.R.P.F. | M/S.PRAKASH RANJAN BARIK VS | // 0 // |
| 295 | WP(C)/0007923/2020 | DR.JADUNATH PARIDA | M/S.RAMAKANTA DAS | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|---|-------------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | COMMISSIONER CUM SECRETARY TO GOVT DEPTT. | | // |
| 296 | WP(C)/0007924/2020 | T.KANAKAMMA REDDY | M/S.NRUSINGHA NANDA MAHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0007925/2020 | KANCHAN MAJHI | M/S.P.R.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0007926/2020 | M/S. RAGHUNATH PANDA AND SONS PVT.LTD. | B.PANDA | // |
| | | VS | VS | 0 |
| | | THE INCOME TAX OFFICER | | // |
| 299 | WP(C)/0007927/2020 | SARADA PRASAD MISHRA | DHANANJAYA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0007928/2020 | MAA KARNI EARTHMOVER PVT.LTD. | A.PATNAIK | // |
| | | VS | VS | 0 |
| | | THE CHAIRMAN -CUM-MD, MCL | | // |
| 301 | WP(C)/0007929/2020 | RABINDRANATH MOHANTY | DEEPALI MAHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0007930/2020 | GOVERNING BODY OF SRIYAN DEGREE COLLEGE | L.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 303 | WP(C)/0007931/2020 | RADHA GOBINDA JEW BIJE RAMABINDHA | M/S.SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | COLLECTOR AND DISTRICT MAGISTRATE | | // |
| 304 | WP(C)/0007932/2020 | JANAKI MALLICK | L.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0007933/2020 | AKSHAYA KUMAR BAL | M/S.SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0007934/2020 | JAGANNATH GARDIA | L.K.MOHANTY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|--|-------------------------------------|-----------------------------------|
| 307 | WP(C)/0007935/2020 | STATE OF ODISHA BHANU CHARAN JENA VS | M/S.RAMA CHANDRA JENA VS | // // 0 |
| 308 | WP(C)/0007936/2020 | STATE OF ODISHA NIRUPAMA SAMAL VS | RAGHUNATH DASMOHAPATRA VS | // // 0 |
| 309 | WP(C)/0007937/2020 | THE STATE OF ODISHA MIR GOHAR ALI VS | M/S.ASIT KU.JENA VS | // // 0 |
| 310 | WP(C)/0007938/2020 | RESERVE BANK OF INDIA STATE OF ODISHA VS | STANDING COUNSEL (S AND ME) VS | // // 0 |
| 311 | WP(C)/0007939/2020 | MINARVA SWAIN PRAVASH KUMAR MISHRA @ PRAVASH CHANDRA MISHRA VS | RABINDRA CHANDRA JENA VS | // // 0 |
| 312 | WP(C)/0007940/2020 | STATE OF ODISHA PUSPITA PRADHAN VS | PRADEEP KUMAR DAS VS | // // 0 |
| 313 | WP(C)/0007941/2020 | STATE OF ODISHA RAJ KUMAR BISHAYEE VS | M/S.RABINDRA KUMAR PATTANAYAK VS | // // 0 |
| 314 | WP(C)/0007942/2020 | AUTHORIZED OFFICER STATE BANK OF INDIA SANDEEP KUMAR NAYAK VS | SASWAT DAS VS | // // 0 |
| 315 | WP(C)/0007943/2020 | STATE OF ODISHA PANCHANAN MAHURI VS | M/S.TUSHAR KANTA NAYAK VS | // // 0 |
| 316 | WP(C)/0007944/2020 | STATE OF ODISHA PURNA CHANDRA JENA VS | BISWABIHARI MOHANTY VS | // // 0 |
| 317 | WP(C)/0007945/2020 | STATE OF ODISHA TAPAS KUMAR NARENDRA VS | M/S.M.R.KHATUA VS | // // 0 |
| | | S.D.O., ELECTRICALS, CESU | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|----------------------------------|--|
| 318 | WP(C)/0007946/2020 | PURNA CHANDRA JENA VS STATE OF ODISHA | M/S.BISWA BIHARI MOHANTY VS | // 0 // |
| 319 | WP(C)/0007947/2020 | JAYDEV PATEL VS STATE OF ODISHA | M/S.LAXMI NARAYAN PATEL VS | // 0 // |
| 320 | WP(C)/0007948/2020 | AMIYA KUMAR DAS VS STATE OF ODISHA | M/S.ANSUMAN BHUYAN VS | // 0 // |
| 321 | WP(C)/0007949/2020 | BENUDHAR DASH VS GENERAL MANAGER, MCL, BASUNDHARA | SOUMENDRA PATTANAIAK VS | // 0 // |
| 322 | WP(C)/0007950/2020 | ASHARAM BHATRA VS STATE OF ODISHA | M/S.MANOJ KUMAR PATI VS | // 0 // |
| 323 | WP(C)/0007951/2020 | LAXMIDHAR PANDA VS STATE OF ORISSA | P.C.MISHRA VS | // 0 // |
| 324 | WP(C)/0007952/2020 | RABINARAYAN NAYAK VS CHIEF SECRETARY GOVT OF ODISHA | M/S.B.K.NAYAK VS | // 0 // |
| 325 | WP(C)/0007953/2020 | JYOTIRANI SARANGI VS SECRETARY TO GOVT. OF ODISHA | B.K.NAYAK VS | // 0 // |
| 326 | WP(C)/0007954/2020 | APRATI DAS VS STATE OF ODISHA | M/S. SANTOSH KUMAR DWIVEDY VS | // 0 // |
| 327 | WP(C)/0007955/2020 | DWARIKANATH KANDI @ DASH VS FISHERIES AND ANIMAL RES.DEV. | B.K.NAYAK (1) VS | // 0 // |
| 328 | WP(C)/0007956/2020 | MD.YUSUF VS STATE OF ORISSA | NIRANJAN MAHARANA VS | // 0 // |
| 329 | WP(C)/0007957/2020 | NIRANJAN SAHOO | B.DASH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| | | VS | VS | 0 |
| | | COMMISSIONER LAND RECORDS AND SETTLEMENT | | // |
| 330 | WP(C)/0007958/2020 | RANJAN MOHAPATRA | K.C.MAJHI | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 331 | WP(C)/0007959/2020 | SOVIT KUMAR CHALAN | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | WP(C)/0007960/2020 | LAKSHYAPATI MAJHI | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0007961/2020 | DEBASIS PATI | K.C.MAJHI | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 334 | WP(C)/0007962/2020 | KAILASH CHANDRA SAHOO | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0007963/2020 | BHIMSEN ROUT | K.C.MAJHI | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 336 | WP(C)/0007964/2020 | MINAKETAN MEHER | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0007965/2020 | GOPAL CHANDRA RATH | K.C.MAJHI | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 338 | WP(C)/0007966/2020 | TANKADHAR HARIJAN | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0007967/2020 | GADADHAR BARIK | K.C.MAJHI | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 340 | WP(C)/0007968/2020 | SUBONI DEI @ BEHERA | M/S.B.K.NAYAK | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|-----------------------------------|--|
| 341 | WP(C)/0007969/2020 | STATE OF ODISHA SARBESWAR SARANGI VS UNION OF INDIA | M/S.K.C.MAJHI VS | // // 0 // |
| 342 | WP(C)/0007970/2020 | LOCHANA SAMANTARA VS THE TAHASILDAR, BANPUR | M/S.S.K.SRICHANDAN VS | // 0 // |
| 343 | WP(C)/0007971/2020 | JULIUS MINJ VS STATE OF ODISHA | M/S.S.C.MEKAP VS | // 0 // |
| 344 | WP(C)/0007972/2020 | SURYA NARAYAN MISHRA VS STATE OF ODISHA | M/S.AKSHAYA KUMAR PANDEY VS | // 0 // |
| 345 | WP(C)/0007973/2020 | JAYANTI PANDA VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | // 0 // |
| 346 | WP(C)/0007974/2020 | RANJAN KUMAR SAHOO VS AUTHORIZED OFFICER CANARA BANK | M/S.PRAVASH CH.JENA VS | // 0 // |
| 347 | WP(C)/0007975/2020 | GAYATRI PATNAIK VS STATE OF ODISHA | M.PRATAP VS | // 0 // |
| 348 | WP(C)/0007976/2020 | PURNA CHANDRA DAKUA VS STATE OF ODISHA | M.PRATAP VS | // 0 // |
| 349 | WP(C)/0007977/2020 | PRAVATI SAHOO VS STATE OF ODISHA | M/S.KAILASH CHANDRA KAR VS | // 0 // |
| 350 | WP(C)/0007978/2020 | THE EDUCATIONAL AGENCY VS THE STATE OF ODISHA | M/S.RABI NARAYAN MISHRA..2 VS | // 0 // |
| 351 | WP(C)/0007979/2020 | DHIRENDRA KUMAR PRADHAN VS REGIONAL MANAGER INDIAN OVERSEAS BANK | M/S.GYANENDRA CHANDRA SWAIN VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 352 | WP(C)/0007980/2020 | HIMANSU DAS VS STATE OF ORISSA | NIRANAJN PR. PATRA VS | // 0 // |
| 353 | WP(C)/0007981/2020 | UDAYANATH SAHU VS STATE OF ODISHA | M/S.SAMEER KUMAR DAS VS | // 0 // |
| 354 | WP(C)/0007982/2020 | KARUNAKARA PANDA VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 355 | WP(C)/0007983/2020 | RAMA CHANDRA NAIK VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 356 | WP(C)/0007984/2020 | I9SHWAR CHANDRA SAHOO VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 357 | WP(C)/0007985/2020 | NIRUPAMA DEVI VS STATE OF ODISHA | M/S.GURU PRASAD PATTNAIK VS | // 0 // |
| 358 | WP(C)/0007986/2020 | SWETA KUMAR PANDA VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 359 | WP(C)/0007987/2020 | BINODINI PANDA VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 360 | WP(C)/0007988/2020 | RANGALATA MALLICK VS STATE OF ODISHA | GURU PRASAD PATTNAIK VS | // 0 // |
| 361 | WPCRL/0000030/2020 | SWATI SUBHADARSHINI MISHRA VS STATE OF ORISSA | PRAVASH CH JENA VS | //0 0 // |
| 362 | WPCRL/0000031/2020 | ARATI BHOI VS D.C.P, CUTTACK | MANAS RANJAN SAMANTARAY VS | //0 0 // |
| 363 | ABLAPL/0003039/2020 | PUSPALATA NAIK @ NAYAK | B.P.CHHUALSINGH | PARLAKHEMUNDI /36 /2020 |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| | | VS | VS | () |
| 364 | ABLAPL/0003040/2020 | STATE OF ODISHA CHANDRA SEKHAR NAIK @ NAYAK | B.P. CHHUALSINGH | // PARLAKHEMUNDI /36 /2020 |
| | | VS | VS | () |
| 365 | ABLAPL/0003041/2020 | STATE OF ODISHA BULU @ JAGA MALIKA | S.P.DHAL | // RANPUR /47 /2020 |
| | | VS | VS | () |
| 366 | ABLAPL/0003042/2020 | STATE OF ODISHA SANATAN PARIDA | SAMIR KUMAR MISHRA | // BADAGODA P.S. /69 /2017 |
| | | VS | VS | () |
| 367 | ABLAPL/0003043/2020 | STATE OF ODISHA DILU @ DILLIP SWAIN | BISWARANJAN DALAI | // TIRTOL /59 /2020 |
| | | VS | VS | () |
| 368 | ABLAPL/0003044/2020 | STATE OF ODISHA TAPAN KUMAR PADHI | BISWARANJAN DALAI | // CUTTACK SADAR /120 /2020 |
| | | VS | VS | () |
| 369 | ABLAPL/0003045/2020 | STATE OF ODISHA SIDHARTH TRIPATHY | R.K.ROUTRAY | // CHAULIAGANJA /286 /2019 |
| | | VS | VS | () |
| 370 | ABLAPL/0003046/2020 | STATE OF ODISHA VISHAL LAXMAN SAHU | SOUBHAGYA KUMAR DASH | // / /0 |
| | | VS | VS | () |
| 371 | ABLAPL/0003047/2020 | STATE OF ODISHA KARTIKESWAR SAHOO | SUBRATA MISHRA | // TUMUSINGA /21 /2020 |
| | | VS | VS | () |
| 372 | ABLAPL/0003048/2020 | STATE OF ODISHA ARJUN NAIK | SANTOSH KUMAR SAMANTRAY | // BHAWANIPATNA SADAR /12 /2020 |
| | | VS | VS | () |
| 373 | ABLAPL/0003049/2020 | STATE OF ODISHA MAHADEV BHOI | JAGABANDHU SAHU | // ATTABIRA /46 /2020 |
| | | VS | VS | () |
| 374 | ABLAPL/0003050/2020 | STATE OF ODISHA GOVINDA RAJU PANIGRAHI | PRASANTA KUMAR SATAPATHY | // PURUSHOTTAMPUR /36 /2020 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|-----------------------------|---|
| 375 | ABLAPL/0003051/2020 | STATE OF ODISHA LAXMIDHAR PANDA VS | JAGANNATH KAMILA VS | // KHANTAPADA /62 /2020 () |
| 376 | ABLAPL/0003052/2020 | STATE OF ODISHA PUNIA @ PURNA CHANDRA JENA VS | JAGANNATH KAMILA VS | // BALIAPAL /304 /2019 () |
| 377 | ABLAPL/0003053/2020 | STATE OF ODISHA ASHOK BEHERA VS | PARTHA SARATHI NAYAK VS | // JAJPUR SADAR /29 /2020 () |
| 378 | ABLAPL/0003054/2020 | STATE OF ODISHA MANAS KUMAR SAMAL @ ANIL KUMAR SAMAL VS | TARA PRASAD MOHAPATRA VS | // BETNOTI /15 /2020 () |
| 379 | ABLAPL/0003055/2020 | STATE OF ODISHA MANDAKLINI MOHANTY VS | TARA PRASAD MOHAPATRA VS | // BARIPADA TOWN /77 /2020 () |
| 380 | ABLAPL/0003056/2020 | STATE OF ODISHA ASHOK KU PRADHAN @ ASHOK PRADHAN VS | TARA PRASAD MOHAPATRA VS | // KANAS /26 /2020 () |
| 381 | ABLAPL/0003057/2020 | STATE OF ODISHA HUTASAN SAHU @ KIRTAN VS | B.B.ROUTRAY VS | // SOHELLA /19 /2020 () |
| 382 | ABLAPL/0003058/2020 | STATE OF ODISHA TUNI BEHERA VS | SIDHARTHA SWAIN VS | // LALBAG /18 /2020 () |
| 383 | ABLAPL/0003059/2020 | STATE OF ODISHA JANARANJAN PATTANAIAK VS | SIDHESWAR RATH VS | // MAHILA P.S. BUXIBAZAR /04 /2020 () |
| 384 | ABLAPL/0003060/2020 | STATE OF ODISHA GANGARAJU SABAR VS | PRASANNA KUMAR MISHRA VS | // GUNUPUR /15 /2020 () |
| 385 | ABLAPL/0003061/2020 | STATE OF ODISHA AMIYA RANJAN RAY VS STATE OF ODISHA | AMARESH CHANDRA SAMAL VS | // BALICHANDRAPUR /47 /2020 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 386 | ABLAPL/0003062/2020 | DEEPAK KUMAR DAS VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | DEOGARH /246 /2018 () // |
| 387 | ABLAPL/0003063/2020 | BISMAYA RANJAN NAYAK VS STATE OF ODISHA | MONOMOY BASU VS | KHANTAPADA /279 /2019 () // |
| 388 | ABLAPL/0003064/2020 | TULU @ SUKANTA BARIK VS STATE OF ODISHA | S.P.BARIK VS | BALASORE TOWN /85 /2015 () // |
| 389 | ABLAPL/0003065/2020 | BIMAL MUNDA VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | JODA /37 /2020 () // |
| 390 | ABLAPL/0003066/2020 | PRASHANT MALIK VS STATE OF ODISHA | MD.G.MADANI VS | DHUSURI /46 /2020 () // |
| 391 | ABLAPL/0003067/2020 | HEMANTA MOHAPATRA VS STATE OF ODISHA | MD.G.MADANI VS | BHADRAK TOWN /61 /2020 () // |
| 392 | ABLAPL/0003068/2020 | RASHMI SEKHAR SAHU VS STATE OF ODISHA | SIDDHARTH PRASAD MISHRA VS | TARBHA /08 /2020 () // |
| 393 | ABLAPL/0003069/2020 | ASISH MOHAPATRA VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | JEYPORE SADAR /173 /2019 () // |
| 394 | ABLAPL/0003070/2020 | MAMATA SAMAL VS STATE OF ODISHA | SATYARANJAN MOHAPATRA VS | BALICHANDRAPUR /117 /2019 () // |
| 395 | ABLAPL/0003071/2020 | BIRA @ BIREN KUMAR SAHOO VS STATE OF ODISHA | MANAS CHAND VS | BANAPUR P.S. /216 /2015 () // |
| 396 | ABLAPL/0003072/2020 | SK.KAJAJUDDIN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JALESWAR /41 /2020 () // |
| 397 | ABLAPL/0003073/2020 | MALAYA SEKHAR ROUT | AMULYA RATNA PANDA | CHANDIPUR /17 /2020 |

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | ABLAPL/0003074/2020 | SACHINDRA MUKHI | PRAMOD KUMAR JENA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | ABLAPL/0003075/2020 | SUDAM MUDULI @ BAPUN MUDULI | P.R.MISHRA | BANSADA /242 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | ABLAPL/0003076/2020 | JYOSTNARANI BEHERA | SUMANTA KUMAR NAYAK | BALLIGUDA /126 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 401 | ABLAPL/0003077/2020 | JULI @ SWARNAPRAVA PARIDA | K.K.PAHIL | PURIGHAT /36 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | ABLAPL/0003078/2020 | AFROZA YASMIN | BIKRAM KESHARI BAL | MAHANGA /14 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | ABLAPL/0003079/2020 | NARAYAN SWAIN | BIBHUTIRANJAN MOHANTY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | ABLAPL/0003080/2020 | JAYA KRUSHNA BISWAL @ JAYANTA BISWAS | SUSANTA KUMAR BARAL | KHUNTUNI /158 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | ABLAPL/0003081/2020 | SURESH HARA | PRASANTA KUMAR ROUTRAY | BHEDEN /221 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | ABLAPL/0003082/2020 | PRAFULLA MALIK | JIBANANANDA MOHANTY | DHARMASALA /54 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 407 | ABLAPL/0003083/2020 | DIGAMBAR BAG | UMAKANTA BARIK | JUNAGARH /47 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 408 | ABLAPL/0003084/2020 | AMIYA KUMAR SAHOO | A.P.BOSE | GONDIA /31 /2020 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|-----------------------|---|------------------------------------|--|
| 409 | WPC(OA)/0001227/2019 | STATE OF ODISHA SUSANTA KUMAR MOHANTY VS | BISWABIHARI MOHANTY VS | // // 0 |
| 410 | WPC(OAC)/0000769/2019 | STATE OF ODISHA DEBABRAT SWAIN VS | SHASHI BHUSAN JENA VS | // // 0 |
| 411 | WPC(OAC)/0000881/2015 | STATE OF ODISHA RAMA DEI VS | BISWABIHARI MOHANTY VS | // // 0 |
| 412 | WPC(OAC)/0001227/2019 | STATE OF ODISHA SUSANTA KUMAR MOHANTY VS | BISWABIHARI MOHANTY VS | // // 0 |
| 413 | WPC(OAC)/0001568/2018 | STATE OF ODISHA SK SAIFUR RAHEMAN VS | SAMEER KUMAR DAS VS | // // 0 |
| 414 | WPC(OAC)/0001579/2017 | STATE OF ODISHA SRIKANTA KUMAR SAMAL VS | M/S.PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 415 | WPC(OAC)/0002326/2019 | STATE OF ODISHA SHIBA PRASAD SWAIN VS | GURU PRASAD PATTNAIK VS | // // 0 |
| 416 | WPC(OAC)/0003087/2018 | ADDL.CHIEF SECY.TO GOVT. JAYANTA ROUT VS STATE OF ODISHA | M/S.ANIL KUMAR BEHERA VS | // // 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :27/02/2020

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|---|---|
| 1 | 21/2020 OJC/4511/1999 | BIHARI PATEL-MP | M/S.RAJENDRA CH.MOHANTY |
| 2 | 29/2020 RFA/167/2005 | RAGHUNATH KABI-MP | M/S.A.K.NANDA |
| 3 | 30/2020 RFA/1/2020 | PRATAP KU.PATTNAIK-MP | SATYABADI MANTRI |
| 4 | 43/2020 MATA/170/2017 | BANDANA ROUT@NAYAK-MP | M/S.BIPLAB P.B.BHALI |
| 5 | 53/2020 CONTC/906/2020 | KANHU CHARAN MISHRA-MP | SATYARANJAN MOHAPATRA |
| 6 | 54/2020 CONTC/2791/2019 | AISHWARYA CHEMICALS-MP | ADV. |
| 7 | 55/2020 CONTC/2793/2019 | ADITYA CHEMICALS-MP | ADV |
| 8 | 56/2020 CONTC/2795/2019 | SUTAR PHARMA CHEMICALS P.LTD.-MP | ADV. |
| 9 | 62/2020 CRLMP/309/2020 | ASIT KU. MOHAPATRA-MP | SAMARENDRA BAHADUR |
| 10 | 63/2020 CRLMP/438/2017 | BISWANATH SATAPATHY-MP | M/S.B.S.DASPARIDA, S.MOHAPATRA, S.K.DASH, K.M |
| 11 | 84/2020 TRP(C)/75/2020 | PRIYANKA BEHERA-MP | JANJMEJAY DAS |
| 12 | 90/2020 WPC(OAC)/3087/2018 | JAYANTA ROUT-MP | M/S.ANIL KUMAR BEHERA |
| 13 | 91/2020 WPC(OAC)/2805/2018 | NIGAM PRASAD MOHAPATRA-MP | M/S.S.K.SAMAL |
| 14 | 92/2020 WPC(OAC)/996/2019 | NAGESWAR GOMANGO-MP | M/S.MANOJA KUMAR KHUNTIA |
| 15 | 93/2020 WPC(OAC)/881/2015 | RAMA DEI-MP | BISWABIHARI MOHANTY |
| 16 | 102/2020 RPFAM/314/2019 | SUSAMA BISWAL-MP | SAMVIT MOHANTY |
| 17 | 147/2020 RSA/79/2020 | MUKUNDA KUMAR RAY-MP | S.K.PADHI |
| 18 | 148/2020 RSA/391/2019 | PADMABATI PATTNAIK-MP | DILLIP KUMAR PRADHAN |
| 19 | 149/2020 RSA/385/2019 | BULU PARIDA-MP | MOHENDRA KUMAR MOHAPATRO |
| 20 | 193/2020 BLAPL/1937/2020 | CHINTA NIRIKI-MP | BASUDEV MISHRA |
| 21 | 202/2020 FAO/219/2020 | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP | PRASANTA KUMAR MAHALI |
| 22 | 203/2020 FAO/256/2020 | LEGAL MANAGER, M/S. MAGMA HDI G.I.CO.LTD.-MP | G.C.SAMANTARAY |
| 23 | 204/2020 FAO/464/2014 | BENUDHAR BEHERA-MP | M/S.AJIT KU.TRIPATHY |
| 24 | 206/2020 FAO/257/2020 | STATE OF ODISHA-MP | A.G.A. |
| 25 | 207/2020 FAO/257/2020 | STATE OF ODISHA-MP | A.G.A. |
| 26 | 208/2020 | STATE OF ODISHA-MP | A.G.A. |

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| 27 | FAO/257/2020 222/2020 WA/149/2020 | BRANCH MANAGER, STATE BANK OF INDIA-MP | PRADIPTA KUMAR MOHANTY |
| 28 | 223/2020 WA/148/2020 | DHRUBA PR.NAYAK-MP | M/S.P.K.GHOSE |
| 29 | 224/2020 WA/152/2020 | STATE OF ODISHA-MP | A.G.A. |
| 30 | 225/2020 WA/152/2020 | STATE OF ODISHA-MP | A.G.A. |
| 31 | 226/2020 WA/153/2020 | STATE OF ODISHA-MP | A.S.C. |
| 32 | 227/2020 WA/153/2020 | STATE OF ODISHA-MP | A.S.C. |
| 33 | 230/2020 CRLREV/170/2020 | BHAJENDRA JENA-MP | PRASANTA KUMAR NANDA |
| 34 | 231/2020 CRLREV/427/2018 | KARUNAKAR SADUAL-MP | ALOK KUMAR MOHAPATRA |
| 35 | 239/2020 CMP/1164/2019 | KUMUDINI MOHAPATRA-MP | M/S.SURYAKANTA DWIBEDI |
| 36 | 240/2020 CMP/232/2020 | PADMABATI SAHOO-MP | A.C.MOHAPATRA |
| 37 | 240/2020 MACA/1374/2017 | BAJAJ ALLIANZ G.I.CO.LTD.-MP | M/S.ADAM ALI KHAN |
| 38 | 241/2020 CMP/231/2020 | GOVINDA SAHU-MP | SOUBHAGYA KUMAR DASH |
| 39 | 241/2020 MACA/61/2020 | THE BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP | CAJYAN BHARI DAS |
| 40 | 242/2020 CMP/233/2020 | SAKUNTALA DAS-MP | SOUBHAGYA S.DAS |
| 41 | 242/2020 MACA/803/2019 | THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP | CAJYAN BHARI DAS |
| 42 | 243/2020 CMP/233/2020 | SAKUNTALA DAS-MP | SOUBHAGYA S.DAS |
| 43 | 243/2020 MACA/149/2020 | DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP | MAHITOSH SINHA AND ASSOCIATES |
| 44 | 244/2020 CMP/234/2020 | KORESN BIBI-MP | M/S.A.K.SARANGI |
| 45 | 244/2020 MACA/150/2020 | M/S. NATIONAL INSURANCE CO. LTD.-MP | MAHITOSH SINHA AND ASSOCIATES |
| 46 | 245/2020 CMP/235/2020 | JAGABANDHU BEHERA-MP | S.S.JENA |
| 47 | 245/2020 MACA/151/2020 | M/S. NATIONAL INSURANCE CO. LTD.-MP | MAHITOSH SINHA AND ASSOCIATES |
| 48 | 246/2020 CMP/235/2020 | JAGABANDHU BEHERA-MP | S.S.JENA |
| 49 | 246/2020 MACA/134/2020 | NARENDRA PR.SINGH-MP | LAKSMIDHAR KABI |
| 50 | 247/2020 CMP/236/2020 | NARENDRA SAHANI-MP | S.S.JENA |
| 51 | 247/2020 MACA/134/2020 | NARENDRA PR.SINGH-MP | LAKSMIDHAR KABI |
| 52 | 248/2020 CMP/236/2020 | NARENDRA SAHANI-MP | S.S.JENA |
| 53 | 248/2020 MACA/342/2019 | M/S.UNITED INDIA INSURANCE CO.LTD.-MP | M/S.SOMNATH ROY |
| 54 | 249/2020 CMP/238/2020 | NITYANANDA BARIK-MP | NETRANANDA BISWAL |
| 55 | 249/2020 MACA/131/2020 | NATIONAL INSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 56 | 250/2020 MACA/131/2020 | NATIONAL INSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 57 | 251/2020 MACA/132/2020 | NATIONAL ILNSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |

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| 58 | 252/2020 MACA/132/2020 | NATIONAL ILNSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 59 | 253/2020 MACA/133/2020 | NATIONAL INSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 60 | 254/2020 MACA/133/2020 | NATIONAL INSURANCE CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 61 | 301/2020 RVWPET/151/2020 | EDITOR,REDESIGNATED EXECUTIVE EDITOR-MP | M/S.SANJAYA KUMAR MISHRA |
| 62 | 302/2020 RVWPET/151/2020 | EDITOR,REDESIGNATED EXECUTIVE EDITOR-MP | M/S.SANJAYA KUMAR MISHRA |
| 63 | 368/2020 CRLA/407/2014 | GUNANIDHI JENA@GUNIA-MP | M/S.BRAJABANDHU BISWAL |
| 64 | 369/2020 CRLA/536/2013 | PRABODHA BHADRA-MP | M/S.RAMANI K.PATTANAIAK |
| 65 | 370/2020 CRLA/572/2016 | PRADEEP PARIDA-MP | M/S.SOURA CHANDRA MOHAPATRA |
| 66 | 371/2020 CRLA/197/2017 | NARI MAJHI-MP | M/S.NIRANJAN PANDA |
| 67 | 372/2020 CRLA/217/2017 | DALI MAJHI-MP | M/S.NIRANJAN PANDA |
| 68 | 373/2020 CRLA/221/2017 | DAMBU MAJHI-MP | M/S.NIRANJAN PANDA |
| 69 | 374/2020 CRLA/220/2017 | DAMBABU MAJHI-MP | M/S.NIRANJAN PANDA |
| 70 | 375/2020 CRLA/117/2011 | HARIHAR PATRA-MP | M/S.D.D.NAYAK |
| 71 | 376/2020 CRLA/456/2019 | BUDU ALONG-MP | BABITA SAHU |
| 72 | 377/2020 CRLA/219/2017 | LABA MAJHI-MP | M/S.NIRANJAN PANDA |
| 73 | 403/2020 CRLMC/707/2020 | BINAY MOHAPATRA-MP | P.K.SAHOO |
| 74 | 404/2020 CRLMC/707/2020 | BINAY MOHAPATRA-MP | P.K.SAHOO |
| 75 | 405/2020 CRLMC/1534/2018 | KARUNAKAR SADUAL-MP | M/S.ALOK MOHAPATRA |
| 76 | 406/2020 CRLMC/712/2020 | BINA@BINOD PATRA-MP | SAROJ KUMAR PADHI |
| 77 | 407/2020 CRLMC/713/2020 | GOURAV KUMAR SINGH-MP | SIDHARTHA DAS |
| 78 | 409/2020 CRLMC/684/2020 | PRIYABATI DIGAL@BEHERA-MP | ANANDA CHANDRA SWAIN |
| 79 | 410/2020 CRLMC/702/2020 | NARMADA BEHERA-MP | ANANDA CHANDRA SWAIN |
| 80 | 411/2020 CRLMC/3129/2018 | ARUNA KUMAR NAYAK-MP | DEBADATTA MOHANTY |
| 81 | 3345/2020 WP(C)/7736/2020 | DR.MANORANJAN SATAPATHY-MP | M/S.SOUMYA MISHRA |
| 82 | 3346/2020 WP(C)/5164/2020 | KABITA BARAL-MP | M/S.AMIT PRASAD BOSE |
| 83 | 3347/2020 WP(C)/7755/2020 | POOJA DAS-MP | SATYABRATA MOHANTY |
| 84 | 3348/2020 WP(C)/5134/2020 | SAKIR KHAN-MP | M/S.MIRRA GHOSE |
| 85 | 3349/2020 WP(C)/7768/2020 | BALAKRUSHNA BHOLA-MP | SAMIR KUMAR MISHRA |
| 86 | 3350/2020 WP(C)/7778/2020 | M/S.SHREE GURU HANDLOOM FABRICS-MP | SRIKANTA MAHUNTA |
| 87 | 3351/2020 WP(C)/21158/2019 | ANITA NAIK-MP | BABAJI CHARAN JENA |
| 88 | 3352/2020 WP(C)/7788/2020 | KRISHAN TARAI-MP | HRUDANANDA MOHAPATRA |
| 89 | 3353/2020 | STEEL AUTHORITY OF INDIA LTD-MP | B.MOHANTY |

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| 90 | WP(C)/7791/2020 3354/2020 | TARUNI BAG-MP | M/S. S.K.SINGH |
| 91 | WP(C)/7792/2020 3355/2020 | STEEL AUTHORITY OF INIDA LTD.-MP | JAGANATH PATNAIK |
| 92 | WP(C)/7794/2020 3356/2020 | SUBHASMITA PANDA-MP | M/S.NIRANJAN LENKA |
| 93 | WP(C)/7805/2020 3357/2020 | PRANGYA PRITISH MISHRA-MP | M/S.J.R.DASH |
| 94 | WP(C)/7810/2020 3358/2020 | DEBARAJA DAKUA-MP | M/S.PRABHAT KUMAR DASH |
| 95 | WP(C)/7515/2020 3359/2020 | M/S.CONFEDERATION OF ODISHA PUBLIC SCHOOLS-MP | PATITAPABAN PANDA |
| 96 | WP(C)/7817/2020 3360/2020 | SRIKANTA BEHERA-MP | M/S.BRAJA KISHORE PANDA |
| 97 | WP(C)/6779/2020 3361/2020 | UPENDRANATH SWAIN-MP | M/S.B.P.SATAPATHY |
| 98 | WP(C)/16610/2015 3362/2020 | JAYARAM SIAL-MP | SASWAT DAS |
| 99 | WP(C)/7826/2020 3363/2020 | RAMA CHANDRA TUDU-MP | SASWAT DAS |
| 100 | WP(C)/7830/2020 3365/2020 | BARUN KUMAR-MP | SASWAT DAS |
| 101 | WP(C)/7832/2020 3366/2020 | ABDUL HANNAN MOLLA-MP | SASWAT DAS |
| 102 | WP(C)/7836/2020 3367/2020 | GOURAHARI NAYAK-MP | SASWAT DAS |
| 103 | WP(C)/7839/2020 3368/2020 | SITANSHU KUMAR MISHRA-MP | ANANTA NARAYAN PATTANAYAK |
| 104 | WP(C)/7840/2020 3369/2020 | M/S.NESTLE INDIA LTD.-MP | ADHIRAJ MOHANTY |
| 105 | WP(C)/7841/2020 3370/2020 | GYANARANJAN ROURAY-MP | BHAKTA RANJAN BARIK |
| 106 | WP(C)/7846/2020 3371/2020 | DR.ANIL KU.LENKA-MP | M/S.J.K.LENKA |
| 107 | WP(C)/25795/2014 3372/2020 | LAKHMU PUJARI @ BHATRA-MP | M/S.MANOJ KUMAR PATI |
| 108 | WP(C)/7850/2020 3373/2020 | OCPL RKS(SOCP) JOINT VENTURE-MP | M/S.PRABODHA CH.NAYAK |
| 109 | WP(C)/7851/2020 3374/2020 | AKULI CHARAN DAS-MP | M/S.D.P.MOHANTY |
| 110 | WP(C)/27335/2017 3375/2020 | MINI TRANSPORT OWNERS ASSOCIATION-MP | SAMVIT MOHANTY |
| 111 | WP(C)/7852/2020 3376/2020 | SARAT KUMAR MISHRA-MP | ANJAN KUMAR BISWAL |
| 112 | WP(C)/7853/2020 3377/2020 | MANOJ KUMAR BEHERA-MP | ANJAN KUMAR BISWAL |
| 113 | WP(C)/7855/2020 3378/2020 | DHANANJAY ROUR-MP | M/S.P.K.DASMOHAPATRA |
| 114 | WP(C)/7612/2020 3379/2020 | SUDHANSU RANJAN JENA-MP | ANJAN KUMAR BISWAL |
| 115 | WP(C)/7858/2020 3380/2020 | SUNANDA DASH-MP | M/S.SANTOSH KUMAR DASH |
| 116 | WP(C)/7866/2020 3381/2020 | AMIN DEI-MP | AUROVINDA MOHANTY |
| 117 | WP(C)/7867/2020 3382/2020 | NILGIRI KHADAN O PATHARA SILPA SANGATHAN-MP | M/S.PRADIPTA KUMAR MOHANTY |
| 118 | WP(C)/12084/2019 3383/2020 | JYOTIRMA YEE MOHAPATRA-MP | M/S.B.S.PANIGRAHI |
| 119 | WP(C)/7872/2020 3384/2020 | KARUNAKAR DAS-MP | M/S.B.S.PANIGRAHI |
| 120 | WP(C)/7873/2020 3385/2020 | MANDARADHAR DEHURY-MP | GOPAL KRUSHNA MOHANTY |
| | WP(C)/7882/2020 | | |

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| 121 | 3387/2020 WP(C)/7889/2020 | RAKESH KUMAR NEHRA-MP | RAEKSH KUMAR MALLICK |
| 122 | 3388/2020 WP(C)/7894/2020 | PARADEEP PHARMACY COLLEGE-MP | M/S.BUDHADEV ROUSTRAY |
| 123 | 3389/2020 WP(C)/7893/2020 | DHARASREE MOHANTY-MP | ALEKH CHANDRA MOHANTY |
| 124 | 3390/2020 WP(C)/7895/2020 | SUNITA NAYAK-MP | BIJAYA KUMAR BEHERA 1 |
| 125 | 3391/2020 WP(C)/7897/2020 | DR.DALI MEHER-MP | SOUMENDRA PATTANAİK |
| 126 | 3392/2020 WP(C)/7898/2020 | SHRADHANJALI ROUT-MP | M/S.DILLIP RAY |
| 127 | 3393/2020 WP(C)/7901/2020 | SURENDRA MOHARANA-MP | M/S.DILLIP RAY |
| 128 | 3394/2020 WP(C)/7901/2020 | SURENDRA MOHARANA-MP | M/S.DILLIP RAY |
| 129 | 3395/2020 WP(C)/3958/2020 | ASIS KUMAR MITRA-MP | M/S.BIKRAM PRATAP DAS |
| 130 | 3396/2020 WP(C)/7920/2020 | M/S.ODYSSEY ADVANCED TELEMATICS SYSTEMS-MP | KANANBALA ROY CHOUDHURY |
| 131 | 3397/2020 WP(C)/2714/2020 | PRATAP CHANDRA PRADHAN-MP | M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 132 | 3398/2020 WP(C)/7926/2020 | M/S. RAGHUNATH PANDA AND SONS PVT.LTD.-MP | B.PANDA |
| 133 | 3400/2020 WP(C)/26963/2019 | M/S/ GREEN FIELD SCHOOL, KEONJHAR-MP | BANOJA KUMAR PATTANAİK |
| 134 | 3401/2020 WP(C)/7928/2020 | MAA KARNI EARTHMOVER PVT.LTD.-MP | A.PATTNAİK |
| 135 | 3402/2020 WP(C)/7927/2020 | SARADA PRASAD MISHRA-MP | DHANANJAYA NAYAK |
| 136 | 3403/2020 WP(C)/24559/2019 | DINGAR KUMBHAR-MP | M/S.BIBHU PRASAD DAS |
| 137 | 3404/2020 WP(C)/7934/2020 | JAGANNATH GARDIA-MP | L.K.MOHANTY |
| 138 | 3405/2020 WP(C)/19185/2012 | RUSHI GUMANSINGH-MP | M/S.BUDHADEV ROUSTRAY |
| 139 | 3407/2020 WP(C)/9599/2019 | PKP BUILDCON PVT.LTD.-MP | M/S.SANTANU KUMAR SARANGI |
| 140 | 3408/2020 WP(C)/14163/2015 | HARI CHARAN GUPTA-MP | M/S.GOURIMOHAN RATH |
| 141 | 3409/2020 WP(C)/14164/2015 | M/S.DEEPAK STEEL AND POWER LTD.-MP | M/S.GOURIMOHAN RATH |
| 142 | 3410/2020 WP(C)/14165/2015 | M/S.SNEHAPUSPH MARKETING PVT.LTD.-MP | M/S.GOURIMOHAN RATH |
| 143 | 3411/2020 WP(C)/14166/2015 | DEEPAK GUPTA-MP | M/S.GOURIM RATH |
| 144 | 3412/2020 WP(C)/7938/2020 | STATE OF ODISHA-MP | STANDING COUNSEL (S AND ME) |
| 145 | 3413/2020 WP(C)/7941/2020 | RAJ KUMAR BISHAYEE-MP | M/S.RABINDRA KUMAR PATTANAYAK |
| 146 | 3414/2020 WP(C)/7949/2020 | BENUDHAR DASH-MP | SOUMENDRA PATTANAİK |
| 147 | 3415/2020 WP(C)/7950/2020 | ASHARAM BHATRA-MP | M/S.MANOJ KUMAR PATI |
| 148 | 3416/2020 WP(C)/7952/2020 | RABINARAYAN NAYAK-MP | M/S.B.K.NAYAK |
| 149 | 3417/2020 WP(C)/22448/2019 | BASUDEV SAHOO-MP | M/S.BIKRAM SENAPATI |
| 150 | 3418/2020 WP(C)/7955/2020 | DWARIKANATH KANDI @ DASH-MP | B.K.NAYAK (1) |
| 151 | 3419/2020 WP(C)/7972/2020 | SURYA NARAYAN MISHRA-MP | M/S.AKSHAYA KUMAR PANDEY |
| 152 | 3420/2020 | RANJAN KUMAR SAHOO-MP | M/S.PRAVASH CH.JENA |

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| 153 | WP(C)/7974/2020 3421/2020 | DHIRENDRA KUMAR PRADHAN-MP | M/S.GYANENDRA CHANDRA SWAIN |
| 154 | WP(C)/7979/2020 52/2020 | SITARAM BHOI-MP | |
| 155 | CONTC/1845/2019 61/2020 | HIMANSHU PATNAIK-MP | |
| 156 | CRLMP/584/2018 64/2020 | DUKHISHYAM BEHERA-MP | |
| 157 | CRLMP/1811/2019 205/2020 | CHITTA RANJAN BARIK-MP | |
| 158 | FAO/521/2018 331/2020 | PURNA CHANDRA DASH-MP | |
| 159 | ABLAPL/19734/2019 332/2020 | BHIMASEN JENA-MP | |
| 160 | ABLAPL/889/2020 333/2020 | JAGDISH HARIJAN@DEBRI-MP | |
| 161 | ABLAPL/20161/2017 334/2020 | RAJESH HARIJAN-MP | |
| 162 | ABLAPL/56/2020 408/2020 | JMG AUTOMOBILES-MP | |
| 163 | CRLMC/3504/2019 3344/2020 | ASHOKA KUMAR DAS-MP | |
| 164 | WP(C)/6647/2020 3364/2020 | PARADEEP PHARMACY COLLEGE-MP | |
| 165 | WP(C)/12163/2018 3386/2020 | M/S.SHANTI ENTERPRISES PVT LTD-MP | |
| 166 | WP(C)/25461/2019 3399/2020 | J.J.MUKTESVARA CONSTRUCTION PVT LTD,BBSR-MP | |
| 167 | WP(C)/7635/2016 3406/2020 | BALARAM BARIHA-MP | |
| | WP(C)/25042/2019 | | |